

*** COMMITTEE ON ABSENCE OF MEMBERS FROM THE
SITTINGS OF THE HOUSE.**

**SIXTH REPORT
(Third Lok Sabha)**

I, the Chairman of the Committee on Absence of Members from the Sittings of the House, having been authorised by the Committee, present this their Sixth Report.

2. The Committee held a sitting on the 11th September, 1963.

3. The Committee considered applications for leave of absence from eleven members. The recommendations of the Committee with respect to these applications are given in the Appendix.

NEW DELHI;
September 11, 1963.

Bhadra 20, 1885 (Saka).

R. K. KHADILKAR,
*Chairman,
Committee on Absence of Members
from the Sittings of the House.*

11/9/63

APPENDIX

(Vide para 3 of the Report)

Sl. No.	Name of the member who has applied for leave of absence	Period for which leave applied	Reasons	Period for which leave/condonation of absence recommended by the Committee	Remarks
1	2	3	4	5	6
1	Shri U. Muthuramalinga Thevar	18-2-63 to 7-5-63 =79 days	Illness	18-2-63 to 6-5-63=78 days and 7-5-63 =1 day <hr/> 79 days*	
2	Shri R. Umanath	6-4-63 to 7-5-63 =32 days	Under detention	6-4-63 to 7-5-63 =32 days.	
3	Lt. Col. Maharajkumar Dr. Vijaya Ananda of Vizianagaram	13-8-63 to 20-9-63 =39 days	Illness	13-8-63 to 20-9-63 =39 days	
4	Shri Jai Bahadur Singh	13-8-63 to 20-9-63 =39 days	Illness	13-8-63 to 20-9-63 =39 days	
5	Shri A. Nesamony	13-8-63 to 20-9-63 =39 days	Illness	13-8-63 to 20-9-63 =39 days	
6	Shri Muldas Bhudardas Vaishya	13-8-63 to 20-9-63 =39 days	Illness	13-8-63 to 20-9-63 =39 days	
7	Shri S. C. Balakrishnan	13-8-63 to 1-9-63 =20 days	Illness	13-8-63 to 1-9-63 =20 <i>days</i>	
8	Shri Govind Hari Deshpande	13-8-63 to 12-9-63 =31 days	Illness	13-8-63 to 12-9-63 =31 days	
9	Shri Dasaratha Deb	13-8-63 to 20-9-63 =39 days	Under detention	13-8-63 to 20-9-63 =39 days	
10	Shri Biren Dutta	13-8-63 to 20-9-63 =39 days	Under detention	13-8-63 to 20-9-63 =39 days	
11	Shri Ghyasuddin Ahmad	13-8-63 to 20-9-63 =39 days	Illness	13-8-63 to 20-9-63 =39 days	

*As the member had completed 60 days of absence on the 18th April, 1963 and the application for leave of absence was received after that date, the Committee recommend that the period of his absence till the date of application (i.e., 6th May, 1963) may be condoned and leave of absence for the 7th May, 1963 may be granted to him.